

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-3979
TO BE ANSWERED ON - 06/04/2022

CRIMES AGAINST TRIBALS

3979 Dr. Sasmit Patra:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of total crimes committed against tribals in the country over the last five years, the year-wise details thereof;
- (b) the details of the nature of crimes committed against the tribals;
- (c) the steps taken by Government to prevent such crimes; and
- (d) the degree of success achieved by Government after taking such steps?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) to (b): As per the latest data provided by National Crime Records Bureau (NCRB), details of State/ UT-wise and Crime Head-wise Cases Registered (CR), Cases Charge-sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Person Charge-sheeted (PCS) and Persons Convicted (PCV) under Crime/ Atrocities against Scheduled Tribes (STs) during 2016-2020 is enclosed at **Annexure- I & II**.

The number of representations/grievances received by National Commission for Scheduled Tribes relating to atrocities such as murder, rape, arson, grievous injury, harassment etc. committed against Scheduled Tribes in the country over the past five year is as below:

(Year)	(Number of cases)
2016-17	2490
2017-18	2387
2018-19	2128
2019-20	2364
2020-21	1785

(c) to (d): Police and Public Order are state subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens, and investigation and prosecution of crime including crime against members of Scheduled Castes and Scheduled Tribes rests with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of law. However, MHA has issued advisories to States/UTs from time to time for effective implementation of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, and Rules, which are available at www.mha.gov.in.

Ministry of Tribal Affairs has been addressing the State Governments /UTs to implement the provisions of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act 1989 amended in 2015 (01of 2016) in letter and spirit vide letter dated 18.02.2016 . Further on 01.02.2018, a reference was made by Ministry to State Governments and UTs regarding information and effective implementation of amended PoA Act.

Annexure referred to in the reply of RAJYA SABHA UNSTARRED QUESTION NO. 3979 TO BE ANSWERED ON 06.04.2022 regarding “Crimes against tribals”

Annexure-I

State/UT-wise Cases Registered(CR), Cases Charge Sheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Charge Sheeted(PCS) and Persons Convicted(PCV) under Crime/Atrocities against Scheduled Tribes during 2016-2018

SL	State/UT	2016						2017						2018					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	405	265	2	451	290	2	341	196	2	540	423	3	330	252	11	589	566	32
2	Arunachal Pradesh	1	0	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	1	1	0	1	1	0	65	45	0	65	49	0	6	1	0	3	1	0
4	Bihar	25	22	5	85	64	6	80	52	1	139	58	1	64	75	0	108	111	0
5	Chhattisgarh	402	393	78	602	576	93	399	399	100	576	607	117	388	377	41	624	598	53
6	Goa	11	6	1	4	3	0	2	4	0	0	22	0	5	3	1	1	3	1
7	Gujarat	281	237	1	712	678	4	319	294	4	890	820	4	311	272	1	810	837	1
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	2	1	0	4	3	0	3	5	0	19	12	0	1	2	0	2	2	0
10	Jharkhand	280	170	34	277	207	40	237	109	25	187	164	26	224	84	3	131	117	5
11	Karnataka	374	304	0	726	635	0	401	352	4	837	823	17	322	317	2	726	759	2
12	Kerala	182	133	4	179	149	7	144	115	3	157	129	5	138	175	6	245	223	6
13	Madhya Pradesh	1823	1795	273	3119	3110	426	2289	2335	399	3668	3732	553	1868	1862	287	2858	3173	446
14	Maharashtra	403	396	21	964	991	38	464	374	15	1009	731	24	526	415	23	1168	930	25
15	Manipur	1	1	0	8	1	0	1	1	0	3	3	0	1	0	0	1	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	681	618	18	855	801	25	700	612	0	763	723	0	557	697	3	308	794	4
20	Punjab	2	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Rajasthan	1195	538	139	1064	1065	226	984	443	172	933	934	240	1095	597	115	1083	1182	168
22	Sikkim	0	0	0	0	0	0	6	4	2	5	4	2	1	1	1	1	1	1
23	Tamil Nadu	19	19	1	41	39	1	22	16	2	23	22	3	15	11	0	32	21	0
24	Telangana	375	229	12	553	483	18	435	293	7	572	399	8	419	298	6	629	512	8
25	Tripura	3	1	0	3	1	0	1	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	4	4	12	9	7	26	88	72	2	164	231	2	145	110	1	333	322	7
27	Uttarakhand	3	3	0	3	3	0	11	11	2	11	11	2	7	5	1	5	5	1
28	West Bengal	83	136	0	76	152	0	122	76	1	88	116	1	101	60	1	67	82	1
	TOTAL STATE(S)	6556	5272	602	9739	9259	913	7114	5808	741	10649	10013	1008	6524	5614	503	9724	10239	761
29	A&N Islands	6	5	0	6	5	0	2	3	3	1	4	7	1	1	0	0	1	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	2	0	0	1	0	0	5	3	0	7	14	0	3	3	0	0	20	0
32	Delhi	2	0	0	0	0	0	4	4	0	4	4	0	0	1	0	2	1	0
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	12	5	0	7	5	0	11	10	3	12	22	7	4	5	0	2	22	0
	TOTAL (ALL INDIA)	6568	5277	602	9746	9264	913	7125	5818	744	10661	10035	1015	6528	5619	503	9726	10261	761

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018 & 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2018 & 2019

State/UT-wise Cases Registered(CR), Cases Charge Sheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Charge Sheeted(PCS) and Persons Convicted(PCV) under Crime/Atrocities against Scheduled Tribes during 2019-2020

SL	State/UT	2019						2020					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	330	193	2	511	454	4	320	234	1	491	582	7
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	4	1	0	3	1	0	10	0	0	4	0	0
4	Bihar	97	85	2	127	161	3	94	75	0	107	94	0
5	Chhattisgarh	427	387	39	660	624	55	502	462	47	825	798	50
6	Goa	2	2	0	0	2	0	2	2	0	0	6	0
7	Gujarat	321	289	5	727	752	7	291	253	1	659	663	2
8	Haryana	1	1	0	1	1	0	0	0	0	0	0	0
9	Himachal Pradesh	1	1	0	1	1	0	3	1	0	2	1	0
10	Jharkhand	342	242	10	237	302	10	347	86	8	143	143	9
11	Karnataka	327	249	3	800	769	9	293	262	1	828	844	8
12	Kerala	140	94	2	139	119	2	130	109	7	115	140	7
13	Madhya Pradesh	1922	1845	414	2643	3132	638	2401	2362	151	3532	4371	251
14	Maharashtra	559	447	30	1105	888	47	663	633	12	1475	1411	14
15	Manipur	2	0	0	0	0	0	2	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	8	8	0	8	8	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	576	682	0	481	752	0	624	575	0	564	652	0
20	Punjab	1	0	0	1	0	0	4	1	0	3	1	0
21	Rajasthan	1797	832	194	1585	1674	327	1878	918	114	1933	1883	222
22	Sikkim	2	2	1	2	2	1	0	0	0	0	0	0
23	Tamil Nadu	31	28	6	81	46	10	23	14	0	48	26	0
24	Telangana	530	420	31	868	710	33	573	407	2	710	726	3
25	Tripura	2	2	0	0	3	0	2	0	0	1	0	0
26	Uttar Pradesh	36	51	1	94	144	1	3	3	1	9	9	30
27	Uttarakhand	8	7	1	10	9	1	13	11	2	15	19	2
28	West Bengal	99	49	0	65	93	0	90	69	0	100	138	0
	TOTAL STATE(S)	7565	5917	741	10149	10647	1148	8268	6477	347	11564	12507	605
29	A&N Islands	3	0	0	2	0	0	2	3	0	2	3	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	1	0	8	6	0	0	1	0	8	6	0
32	Delhi	2	0	0	0	0	0	1	3	0	4	6	0
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	1	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	5	1	0	10	6	0	4	7	0	14	15	0
	TOTAL (ALL INDIA)	7570	5918	741	10159	10653	1148	8272	6484	347	11578	12522	605

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018 & 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2018 & 2019

\$ Revised data for 2019 has been furnished by Uttar Pradesh State in 2021. Therefore, comparatively there may be difference in the old published data of Crime/Atrocities against STs in regard of year 2019

Crime Heads-wise Cases Registered(CR), Cases Charge Sheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Charge Sheeted(PCS) and Persons Convicted(PCV) under Crime/Atrocities against Scheduled Tribes during 2016-2018

SL	Crime Heads	2016						2017						2018					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1A	SC/ST (Prevention of Atrocities) Act	5720	4645	560	8381	8121	847	6405	5329	711	9639	9040	956	6178	5366	499	9292	9778	747
1A.1	Murder	139	125	30	337	328	44	124	113	31	305	284	48	168	139	26	394	315	72
1A.2	Attempt to Commit Murder	93	82	6	261	271	12	132	112	13	326	285	19	131	116	9	439	379	15
1A.3	Simple Hurt							1503	1204	166	2067	2167	223	1429	1276	85	2043	2344	136
1A.4	Grievous Hurt	144	139	32	307	293	60	204	184	30	363	288	36	104	111	17	281	278	32
1A.5	Assault on Women with Intent to Outrage her Modesty	835	779	76	1036	1037	80	925	830	134	1108	1028	152	857	807	83	1055	1103	84
1A.6	Insult to the Modesty of Women	31	24	10	37	28	15	21	11	0	13	12	0	18	15	1	28	32	1
1A.7	Kidnapping and Abduction	163	128	7	169	155	10	201	167	10	271	234	12	116	93	5	177	164	5
1A.8	Rape	974	917	101	1339	1295	129	1041	1027	139	1407	1299	171	1008	947	120	1324	1256	155
1A.9	Attempt to Commit Rape	13	13	0	16	14	0	22	15	3	20	20	3	17	13	2	18	15	2
1A.10	Riots	143	102	3	726	701	19	118	100	2	890	751	14	189	172	0	836	838	0
1A.11	Robbery	10	8	0	21	17	0	11	12	0	30	29	0	6	4	1	21	11	2
1A.12	Dacoity	6	9	0	16	26	0	7	6	0	57	58	0	14	4	1	55	31	5
1A.13	Arson	13	13	1	38	37	4	11	8	2	20	17	8	11	10	1	20	19	3
1A.14	Criminal Intimidation	-	-	-	-	-	-	446	318	6	621	517	10	484	382	5	334	582	8
1A.15	Other IPC crimes	3156	2306	294	4078	3919	474	1639	1222	175	2141	2051	260	1626	1277	143	2267	2411	227
1B	SC / ST (Prevention of Atrocities) Act only	844	627	42	1326	1131	66	720	489	33	1022	995	59	347	218	4	398	447	14
1B.1	Intentionally Insult or Intimidate with Intent to Humiliate	-	-	-	-	-	-	373	272	7	624	621	13	117	81	1	160	207	7
1B.2	Occupy/Disposes Land Belongs to SCs/STs	-	-	-	-	-	-	27	17	3	29	32	7	18	4	0	0	21	0
1B.3	Prevent or deny or obstruct usage of public place/passage	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0
1B.4	Force to leave place of Residence/Social Boycott	-	-	-	-	-	-	18	1	0	3	3	0	19	0	0	0	0	0
1B.5	Other Offences	-	-	-	-	-	-	302	199	23	366	339	39	193	133	3	238	219	7
1	Total of SC/ST (Prevention of Atrocities) Act	6564	5272	602	9707	9252	913	7125	5818	744	10661	10035	1015	6525	5584	503	9690	10225	761
2	Protection of Civil Rights Act	4	5	0	39	12	0	0	0	0	0	0	0	3	35	0	36	36	0
	Total Crime/Atrocities against Scheduled Tribes	6568	5277	602	9746	9264	913	7125	5818	744	10661	10035	1015	6528	5619	503	9726	10261	761

Source: Crime in India

Crime Heads-wise Cases Registered(CR), Cases Charge Sheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Charge Sheeted(PCS) and Persons Convicted(PCV) under Crime/Atrocities against Scheduled Tribes during 2019-2020

SL	Crime Heads	2019						2020					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1A	SC/ST (Prevention of Atrocities) Act	7135	5599	733	9733	10145	1135	7891	6303	345	11295	12202	596
1A.1	Murder	180	167	34	453	428	65	172	166	18	480	453	72
1A.2	Attempt to Commit Murder	141	125	10	349	307	23	144	134	5	414	375	5
1A.3	Simple Hurt	1674	1315	202	2106	2593	352	2247	1833	89	2955	3619	171
1A.4	Grievous Hurt	125	105	21	207	230	38	125	112	7	247	260	17
1A.5	Assault on Women with Intent to Outrage her Modesty	886	714	97	1111	1121	114	885	795	42	1144	1195	51
1A.6	Insult to the Modesty of Women	23	14	0	28	16	0	24	20	0	33	36	0
1A.7	Kidnapping and Abduction	141	101	14	211	193	19	148	114	3	185	180	3
1A.8	Rape	1083	1014	127	1377	1296	164	1137	1041	60	1463	1401	63
1A.9	Attempt to Commit Rape	19	16	0	19	18	0	25	18	0	20	21	0
1A.10	Riots	170	140	3	864	721	7	197	192	0	1110	1153	0
1A.11	Robbery	11	7	0	28	21	0	16	9	0	17	18	0
1A.12	Dacoity	6	8	0	52	47	0	2	3	0	14	14	0
1A.13	Arson	27	16	1	55	59	2	12	11	0	36	29	0
1A.14	Criminal Intimidation	412	403	6	399	590	6	409	340	4	508	639	6
1A.15	Other IPC crimes	2237	1454	218	2474	2505	345	2348	1515	117	2669	2809	208
1B	SC / ST (Prevention of Atrocities) Act only	432	318	8	425	507	13	379	180	2	278	315	9
1B.1	Intentionally Insult or Intimidate with Intent to Humiliate	129	75	3	122	151	8	118	54	1	99	108	8
1B.2	Occupy/Disposes Land Belongs to SCs/STs	27	33	0	35	42	0	33	5	0	29	30	0
1B.3	Prevent or deny or obstruct usage of public place/passage	1	0	0	0	0	0	1	1	0	2	2	0
1B.4	Force to leave place of Residence/Social Boycott	34	37	0	26	37	0	28	0	0	0	0	0
1B.5	Other Offences	241	173	5	242	277	5	199	120	1	148	175	1
1	Total of SC/ST (Prevention of Atrocities) Act	7567	5917	741	10158	10652	1148	8270	6483	347	11573	12517	605
2	Protection of Civil Rights Act	3	1	0	1	1	0	2	1	0	5	5	0
	Total Crime/Atrocities against Scheduled Tribes	7570	5918	741	10159	10653	1148	8272	6484	347	11578	12522	605

Source: Crime in India

\$ Revised data for 2019 has been furnished by Uttar Pradesh State in 2021. Therefore, comparatively there may be difference in the old published data of Crime/Atrocities against STs in regard of year 2019
